

OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS COURT,
BIDAR

Sub:- Appointment of candidates to the post Typist -Copyist in Bidar Unit.

- Ref:-
1. Hon'ble High Court of Karnataka, Bengaluru letter No. LCA-II 128/2012 dated: 14.09.2012.
 2. Hon'ble High Court of Karnataka, Bengaluru letter No. LCA-II 36/2003 dated: 23.06.2011.
 3. Hon'ble High Court of Karnataka, Bengaluru letter No. LCA-II 128/2012 dated: 07.01.2015.
 4. Hon'ble High Court of Karnataka, Bengaluru letter No. LCA-II 128/2012 dated: 13.02.2017.
 5. Hon'ble High Court of Karnataka, Bengaluru letter No. LCA-II 128/2012 dated: 17.10.2014.
 6. Government Order No. DPAR 06 PLX 2012 Bengaluru dated: 06-11-2013.
 8. Government Order No. DPAR 43 HCK 2013 Bengaluru dated: 29-01-2014.
 9. Government Order No. LAW 137 LCE 2014.
 10. The Karnataka Sub- Ordinates Courts (Ministerial and other posts) (Recruitment) Rules, 1982, read with K.C.S. (General Recruitment) Rules, 1977 and amendment thereon.
 11. The Register of Roster maintained by this office for direct recruitment vacancies of Typist Copyist in-group – C posts as per rules.
 12. This office notification dated: 23/08/2019.
 13. This office note and order passed thereon Dated 16.01.2020.

PREAMBLE:-

In view of the Hon'ble High Court of Karnataka, Bengaluru and Government orders as referred above from Sl. No. 1 to 9, granted permission to fill up the existing vacancies of Typist-Copyist, this office has notified the Notification No. 109/2017 dated 06-03-2017. Accordingly applications were received, thereafter scrutinized the received applications and call letters issued to the eligible candidates calling for qualifying test and interview to the eligible candidates. This office has conducted the qualifying test and after evaluation of answer sheets the selection list issued by this office vide notification referred at Sl. No. 12 with a direction to submit all original documents for due verification from concerned authorities. After receiving the genuineness certificates of such documents from concerned Authorities, this appointment order is issued to selected candidates as under;

ORDER NO. 22/2020 BIDAR, DATED: 18/01/2020

The following candidates are hereby selected and appointed as **Typist-Copyist** in the pay scale of 21400-500-22400-550-24600-600-27000-650-29600-750-32600-850-36000-950-39800-1100-42000 with other admissible allowances, in the interest of public service, with immediate effect, purely on Temporary basis, subject to termination at any time, without notice and posted as such to the courts as shown against their names.

**TYPYST COPYIST
LOCAL CADRE**

Sl. No.	Name and address of the selected Candidates	Appointed and posted to which court
01	Husen S/o Ibrahim, C/o M.D. Khaja Flower Merchant, Indira Nagar, Sirvar, Tq: Manvi, Dist: Raichur	Prl. District & Sessions Court, Bidar.
02	Biradar Deeparani D/o Prabhakar, R/o 15-5-153/1, Kumbarwada Road, Bank Colony, Bidar.	Prl. District & Sessions Court, Bidar.

RESIDUAL PARENT CADRE

01	Shruti Upanal D/o Prabhudev, R/o Sangmeshwar Oni, Hungunda, Tq: Hungund, Dist: Bagalkot	Civil Judge and JMFC, Court, Basavakalyan.
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TERMS AND CONDITIONS

The selected candidates should join their duty within 15 days from the date of receipt of the appointment order. If the selected candidates are not reported for duty within 15 days his/her selection will be automatically cancelled and deemed to have been cancelled. After 15 days no plea or excuses will be considered.

If the Validity Certificate (Sindhutva Pramana Patra) for the candidates selected under categories are found fake, his/her selection will be cancelled without giving any prior notice.

The selected candidate will be under probationary period for the period of minimum two years. If any selected candidates is found having involved in immoral activities, indulging in corrupt practices, found inefficient or misbehaving or working detrimental to the interest of

Judicial Institution then he/she will be discharged from the service without any prior notice and without any enquiry.

If any documents are found fake/forged/not genuine, his/her selection will be cancelled without giving any notice.

If any candidate is found having given false information in the application or submitted fake documents his/her selection will be cancelled without giving any notice.

The seniority of the selected candidates stands as per selection list notification of this office dated: 23/08/2019.

Further, the selected candidates shall submit their respective Medical and Fitness certificates at concerned courts at the time of joining.

Place: Bidar.
Date: 18/01/2020.

18/01/20
(Managoli Premavathi)
Prl. District & Sessions Judge,
Bidar.
BIDAR

Copy Submitted To:

The Registrar General, Hon'ble High Court of Karnataka, Bangalore, (with a covering letter), for favour of kind information.

Copy to:-

1. The Civil Judge & JMFC., Basavakalyan.
2. The Accounts Branch of this court for information.
3. The Concerned candidates.
4. Office Order Book
- 49/2020, 5. The Computer Branch of this court with a direction to web host and display in the official website of this office.
6. Adm. File.